(c) whether Government appointed High Level Committee (HLC) has already drafted amendments to the CA Act and if so, the status of the HLCs recommendations?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): (a) and (b) On the basis of FIRs filed with CBI, this Ministry has ordered investigations into the affairs of 107 companies and 7 LLPs belonging to Nirav Modi and Mehul Chinubhai Choksi Groups and also 11 companies belonging to Rotomac Group, to be carried out by SFIO *vide* orders dated 17.02.2018 and 21.02.2018 respectively. During the said investigation the role of various entities in its entirety shall be examined. The said investigations are under progress.

(c) Yes, Sir. The High Level Committee has submitted its report to the Ministry, which has been forwarded to the three Professional Institutes *viz*. The Institute of Chartered Accountants of India (ICAI), the Institute of Cost Accountants of India (ICAoI) and the Institute of Company Secretaries of India (ICSI).

Surrogate audit by multi-national accounting firms

4027. SHRI NARAIN DASS GUPTA: Will the Minister of CORPORATE AFFAIRS be pleased to state whether any steps have been taken by the Ministry to implement Supreme Court judgement in respect of Writ Petition No. 991 of 2013 to lift corporate veil to prevent surrogate audit by Multi-National Accounting firms, if so, the details thereof?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): The judgment of the Hon'ble Supreme Court has been received by the Government and the Government has decided to constitute a Committee of experts as directed by the Hon'ble Court.

Official language implementation committee

†4028. DR. SATYANARAYAN JATIYA: Will the Minister of CORPORATE AFFAIRS be pleased to state the date on which Official Language Implementation Committee was constituted in the Ministry since 2014 and the status of progressive use of Hindi in the meetings held so far as per the 'annual programme' circulated by the Department of Official Language meeting-wise?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): The details of the Constitution/reconstitution of the Official Language Implementation Committee of the Ministry of Corporate Affairs, the meetings and the progress of progressive use of Hindi as per the annual programme are given in the Statement.

[†] Original notice of the question was received in Hindi